

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/18/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited  
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1. Akhil Jain  
for T.K. Bhaskar

Counsel for Petitioner



2. R. VIDHYASHANKAR  
R. ASHOKKUMAR

Counsel for Respondents



**ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions, stating that the senior counsel could not attend before the Adjudicating Authority as he is held up at High Court of Madras. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

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